

5.

**In The Central Administrative Tribunal**  
**ALLAHABAD BENCH**

: : ORDER - SHEET : :

Application No.... OA/506/93 .... of 199

Applicant (s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

| Notes of the Registry | Orders of the Tribunal                                                                                                                                                                                                                                                                                                                                                                                                                    |
|-----------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|                       | <p><u>2-8-2000</u></p> <p>Hon Mr S. Daryal AM<br/>Hon Mr Rafiq Uddin JM</p> <p>List has been revised.<br/>None for the applicant. Sir P. Mathur<br/>for the respondents. The applicant<br/>appears to have lost interest in<br/>this case. The OA is therefore,<br/>dismissed in default &amp; for non<br/>prosecution</p> <p style="text-align: right;">AM</p> <p style="text-align: center;">JM</p> <p style="text-align: left;">AM</p> |